HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

To

The Registrar, National Judicial Academy, Bhopal.

No: 19721 85 Dated: 22 10 2019

Subject: Regarding nominations of Judical Officers for NJA Programmes P-1187 (08-11-2019 to 10-11-2019) and P-1189 (15-11-2019 to 21-11-2019) scheduled to be held at NJA, Bhopal.

Sir,

In partial modification of this Registry letter No.17246/GS dated 30-09-2019, I am desired to inform your good-self that Shri Mohammad Akram Chowdhary, Principal District & Sessions Judge, Samba and Shri Rajesh Sekhri, Special Judge Anti-corruption (CBI Cases), Jammu have been nominated for attending NJA Programme P-1187 in place of Shri Ashok Kumar, Pr.Distt.& Sessions Judge, Bhaderwah and Shri Mohammad Yousuf Wani, Pr.District & Sessions Judge, Ganderbal.

Furthermore, Mrs.Mehreen Mushtaq, Munsiff Charar-i-Sharief has been exempted from attending the Progrmame **P-1189** on medical grounds and in her place Shri Imran Hussain Wani, Munsiff, Ukhral has been nominated for attending the said programme.

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in the due course.

Yours faithfully,

(Sanjay C Registrar a

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.

2. Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey.

3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.

4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.

5. Secretary to Hon'ble Mr.Justice Sanjeev Kumar.

.....for information of their Lordships.

6. Principal District & Sessions Judge, Jammu/ Samba/Bhaderwah /Ganderbal/Budgam,

7. Chief Accounts Officer, High Court of J&K, Jammu.

8. Concerned Judicial Officers.

for information and n/a.

9. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Regist ar General